

में जो प्राइमरी और बेसिक ऐजुकेशन के सम्बन्ध की योजनाएँ हैं उन की ओर सरकारों का ध्यान दिलाया है। विशेषतः में आनरेबिल मैनबर का ध्यान स्कीम नम्बर १ की ओर दिलाना चाहता हूँ जिसमें यह तमाम योजनाएँ शामिल हैं और जिस सम्बन्ध में केन्द्रीय सरकार ने स्टेट सरकारों को पार साल सहायता दी है।

Shri T. S. A. Chettiar: Out of these Rs. 198 crores allotted for the coming year, how much is proposed to be spent for basic education?

Shri K. D. Malaviya: That is a question which is under consideration. But last year about Rs. 33 lakhs was given to the State Governments.

Shri T. S. A. Chettiar: Out of this fund, how much is proposed to be spent through the States, and how much by the Government of India directly?

Shri K. D. Malaviya: Out of the total five year expenditure of Rs. 1.98 crores, it is proposed that the Government of India will spend Rs. 33 crores.

श्री एम० एल० द्विवेदी : जो पत्र व्यवहार राज्यों से सरकार ने किया है उस सम्बन्ध में क्या मैं यह जान सकता हूँ कि इस योजना को लागू करने में कितना समय लगेगा और केन्द्र की तरफ से इस में कितना धन व्यय किया जा रहा है ?

श्री के० डी० मालवीय : केन्द्र की तरफ से जो धन व्यय किया जा रहा है उस को तो मैं ने अभी बताया। लेकिन यह जो पंच की वर्षीय योजना है और बेसिक ऐजुकेशन जो योजना है उस सम्बन्ध में मैं माननीय सदस्य को बतलाना चाहता हूँ कि यह एकदम से नतीजा नहीं दिखा सकती और बहुत जल्द इनका कोई परिणाम नहीं देखा जा सकता है। धीरे धीरे जैसे जैसे यहां उपयुक्त वातावरण बनता जायगा उसी हिसाब से यह योजनाएँ आगे बढ़ेंगी।

डा० सुरेश चन्द्र : क्या मैं माननीय मंत्री से पूछ सकता हूँ कि यह जो योजना है क्या इस को गवर्नमेंट ने पूरी तरह से स्वीकार कर लिया है या अभी तक इस को सिर्फ़ ऐक्सपेरिमेंटल स्ट्रेज पर ही रखा गया है ?

श्री के० डी० मालवीय : इस समय तो गवर्नमेंट ने स्वीकार कर के ही योजना चालू की है और इस की सूचना भी स्टेट गवर्नमेंटों को दे दी है। जैसा कि माननीय सदस्य को मालम होगा इसके लिए क्षेत्रों का चुनाव का आधार उसी प्रकार का है जैसा कि कम्यूनिटी प्राजैक्ट का आधार प्लानिंग कमीशन की योजनाओं में माना गया है।

Shri S. N. Das: In view of the fact that the productive aspect of basic education has now been accepted, may I know whether the Government of India propose to take up the work of investigation of the obstacles in the way of the full development of the productive capacity of basic education?

Shri K. D. Malaviya: Yes, Sir. That question will be considered.

श्री एम० एल० द्विवेदी : शिक्षा के सम्बन्ध में मैं एक बात और पूछना चाहता हूँ और वह यह है कि क्या इस शिक्षा का प्रारम्भ केवल प्राइमरी शिक्षा तक ही बन्द रहेगा या इस को और आगे स्कूल और कालेज में भी चलाया जायगा ? इस सम्बन्ध में अगर सरकार ने कोई रूप-रेखा बनाई हो तो वह बताने की कृपा करें।

श्री के० डी० मालवीय : जैसा मैं ने अभी कहा, यह शुरू से आखिर तक की शिक्षा में लागू होगी। पोस्ट ग्रेजुएट ट्रेनिंग तक इस शिक्षा का आयोजन किया गया है।

KAZAKS

*1094. **Sardar Hukam Singh:** (a) Will the Minister of Home Affairs be pleased to state whether the Kazaks (about 400 in number) who arrived on

the Leh border as displaced persons and were put in camps in the Kashmir State during 1951-52 to remain there till the circumstances became favourable for their departure, have gone back?

(b) If not, are they still in camps?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). 375 Kazak refugees entered the State in the year 1951, out of whom 25 have died, 172 have left for Turkey and 6 for Mecca. The rest viz., 172 are still in the State—168 in Srinagar and 4 in Ladakh.

Sardar Hukam Singh: Have any of them entered any other part of our country as well?

Shri Datar: No, they have not been sent to any other part.

Sardar Hukam Singh: Were there any Chinese refugees, who came along with these Kazaks?

Shri Datar: No, Sir; to our information, none of these people have come.

Sardar Hukam Singh: Have the Government of India incurred any expenses on account of their entry and maintenance here?

Shri Datar: All the expenses are incurred only by the Government of India.

Sardar Hukam Singh: What was the amount that has been incurred?

Shri Datar: The total amount spent till now is Rs. 42,820-4-9.

Shri T. K. Chaudhuri: May I know from which state they came?

Shri Datar: They came from Tibet.

Shri N. Sreekantan Nair: Have the Government of India ascertained the opinion of the Government of the U.S.S.R. or China in connection with the protection of these people?

Shri Datar: I did not follow the question, Sir.

Mr. Deputy-Speaker: Have the Government of India consulted or taken the opinion of the U.S.S.R. or Chinese Government, in regard to these people?

Shri Datar: We have not taken the opinion of any of them. These people are political refugees, and so they have been given shelter here.

Sardar Hukam Singh: Are these people here because they were not

allowed into any other country, or is it because of some unwillingness on their part to move out of India?

Shri Datar: No, Sir. The difficulty of finding out shelter for them was there, and ultimately some shelter was found in Turkey for some, and for some in Mecca. Therefore they have gone. So far as the others are concerned, steps are being taken to send them to other countries as far as possible.

BUSINESS PREMISES FOR DISPLACED PERSONS

*1095. **Sardar Hukam Singh:** (a) Will the Minister of Rehabilitation be pleased to state the number of shops built by the Government of India, State Government of Delhi or the Municipal Committees of Delhi or New Delhi during the last five years for providing business premises to displaced persons from West Pakistan?

(b) What is the number of such shops still lying vacant?

(c) What are the reasons for the displaced persons not occupying them or vacating them after occupation?

The Minister of Rehabilitation (Shri A. P. Jain): (a) The number of shops constructed by the:

(i) Ministry of Rehabilitation	3806
(ii) Delhi Municipal Committee	2281
(iii) New Delhi Municipal Committee	1229
TOTAL	7316

(b) 227.

(c) In some cases after the allotment of a regular shop, the displaced shopkeeper prefers to stay in the unauthorised structure because in the former case, he has to pay the rent while in the latter case he has to pay no rent. Some of the shopkeepers may be in the process of occupying, others may not have occupied for other reasons.

Sardar Hukam Singh: Is there any number of displaced persons who remain in these temporary constructions or wooden barracks, because there are no shops for them?

Shri A. P. Jain: I could not catch the question.

Sardar Hukam Singh: Is there any number of displaced persons in